

**PAYMENT OF WAGES
(AMENDMENT) BILL***

(AMENDMENT OF SECTIONS 1, 2 AND 3
ETC.)

Shri C. D. Gautam (Balaghat): I beg to move for leave to introduce a Bill further to amend the Payment of Wages Act, 1936.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Payment of Wages Act, 1936".

The motion was adopted.

Shri C. D. Gautam: I introduce the Bill.

**PREVENTIVE DETENTION
(AMENDMENT) BILL***

(AMENDMENT OF SECTIONS 3, 7, 8 AND
10)

Shri K. K. Basu (Diamond Harbour): I beg to move for leave to introduce a Bill further to amend the Preventive Detention Act, 1950.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Preventive Detention Act, 1950".

The motion was adopted.

Shri K. K. Basu: I introduce the Bill.

**INDIAN NATIONALISATION OF
LIGHT RAILWAYS BILL***

Shri Jhulan Sinha (Saran North): I beg to move for leave to introduce a Bill to provide for nationalisation of the existing Light Railways in the country and for matters connected therewith.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for nationalisation of the existing Light Railways in the country and for matters connected therewith".

The motion was adopted.

Shri Jhulan Sinha: I introduce the Bill.

**INDIAN PENAL CODE
(AMENDMENT) BILL***

(OMISSION OF SECTION 497)

Shri Dabhi (Kaira North): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code, 1860.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code, 1860".

The motion was adopted.

Shri Dabhi: I introduce the Bill.

Mr. Deputy-Speaker: The next Bill to be introduced is by Shri Raghunath Singh.—He is absent.

**CONSTITUTION (AMENDMENT)
BILL***

(AMENDMENT OF ARTICLES 37, 291 AND
314)

Shri K. K. Basu (Diamond Harbour): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

The motion was adopted.

Shri K. K. Basu: I introduce the Bill.